

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2645  
ANSWERED ON:16.03.2007  
FAKE CURRENCY  
Chowdhury Shri Adhir Ranjan;Nikhil Kumar Shri

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Directorate of Revenue Intelligence has recently stumbled a fake currency operation;
- (b) if so, the facts and details thereof;
- (c) whether the origin of the fake Indian currency is in Sri Lanka and in Pakistan;
- (d) if so, the details thereof; and
- (e) the steps taken/being taken by the Government to check fake currency in circulation?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE(SHRI S.S. PALANIMANICKAM)

(a) The Directorate of Revenue Intelligence has booked several cases of smuggling of fake Indian currency notes, including fake notes smuggled into India from Pakistan and Sri Lanka.

(b),(c) & (d) The details of the cases booked by Directorate of Revenue Intelligence during the last 3 years are enclosed as 'Annexure'.

(e) All Customs field formations including the Directorate of Revenue Intelligence are alert and vigilant to prevent and thwart attempts to smuggle and circulate Fake Currency in the country.

'ANNEXURE'

Year	No. of cases	Value Fake Currency Arrested (Rs.in lakhs)	No.of persons	Origin of Fake Currency
------	--------------	--	---------------	-------------------------

2004-2005	3	47.22	7	Rs.1.24 lakhs of Bangladesh Origin and Rs.45.98 Lakhs of Pakistan origin
-----------	---	-------	---	--

2005-2006	Nil	Nil	Nil	Nil
-----------	-----	-----	-----	-----

2006-2007 (upto Feb,07)	9	156.93	18	Rs.85.70 lakhs Dubai origin and Rs.40.15 lakhs of Sri Lanka origin
				Rs.1.09 lakhs of Bangladesh Origin
				Rs.29.99 lakhs of Pakistan origin